## Annexure-7

## Name of the corporate debtor: CMI LTD; Date of commencement of CIRP 28.07.2023; List of creditors as on: 06.11.2024 List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim		Amount of claim under verification	Amount of claim not	Remarks, if any
	Department		Date of receipt	Amount claimed	Amount of claim admitted	claim	related	% voting share in CoC, if applicable		that may be set off		admitted	
1	EPFO		04/07/2024	3,63,701.00	2,33,586.00	Unsecured	NO	NA	76,486.00	0	0	0	
	Commisioner, Central Goods and Service Tax, Faridabad		15/01/2024	6,41,20,658.00	6,41,20,658.00	Unsecured	NO	NA	-	0	0	0	
3	Income Tax Department ( Deputy Commissioner of Income tax, Central Circle-II, Faridabad )		16/01/2024	52,84,98,103.00	48,129.00	Unsecured	NO	NA	52,84,49,974.00	0	0	0	
				59,29,82,462.00	6,44,02,373.00				52,85,26,460.00				